

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2947
ANSWERED ON:11.08.2010
CHARGES FOR PHOTO COPY OF RTI INFORMATION
Ram Shri Purnmasi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether as per Department of Personnel and Training (DoPT) GSR336 dated 16-09-2005, Rs. 2/- for each page in A-4 or A-3 size paper is to be charged for obtaining information under RTI Act, 2005;
- (b) if so, the details thereof;
- (c) whether 50 paise or to a maximum of Re. 1/- is charged for a photocopy in the open market;
- (d) if so, the reasons for charging Rs. 2/- per page as photocopy charges under RTI Act, 2005; and
- (e) the steps taken to reduce the charges accordingly?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a) & (b): Yes, Sir. The fee is prescribed for providing information which is Rs. 2/- for each page (A-4 or A-3 size paper) created or copied.
- (c): The information is not maintained.
- (d): The prescribed fee is for providing information which includes photocopying charges and is reasonable.
- (e): Does not arise.